

10. Violations of Factories Act.
11. Deduction of 6 days 'wages for two-hours' walk-out.
12. Out door allowance to staff.
13. Victimising and transfers of staff.
14. Victimisation of the Labour Union President.
15. Insistence on medical certificates only from a Civil Assistant Surgeon.
16. Technical and judicial enquiry into the management of the Hindustan Shipyard Ltd.
17. Suspension of the Honorary President of the Labour Union and General Secretary of the Staff Association.

On the 26th May, 1969 I made an appeal to the Labour Union/Staff Association of the Shipyard to call off the strike and thereby enable the Management and the Board of Directors of the Shipyard to consider their demands.

The Labour Union and the Staff Association called off the strike unconditionally and the workers and staff resumed duty on the 28th May, 1969. Subsequently the Labour Union/Staff Association represented for reconsideration of the demands relating to disciplinary matters. These demands are being reconsidered by the Management of the Shipyard. The demands relating to grant of allowances are to be referred to the One Man Committee, proposed to be set up to go into the question of the revision of wage structure in the Hindustan Shipyard Ltd., Visakhapatnam. Certain other issues are also being looked into by the Management of the Shipyard.

Extension of Jurisdiction of Punjab University

*429. SHRI V. NARASIMHA RAO : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Punjab Government has by a notification extended the jurisdiction of the Patiala-based Punjabi University which had been under the charge of the Punjab University since 1883 ;

(b) whether the Haryana Government is also going to extend the jurisdiction of the Kurukshetra University to the entire State ; and

(c) the reaction of the Central Government in this regard ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) The Government of Punjab has, by a notification, extended the jurisdiction of the Punjabi University, Patiala to 19 colleges situated in the districts of Patiala Sangrur, Bhatinda and Rupar which were under the jurisdiction of the Panjab University, Chandigarh.

(b) and (c). The Government of Haryana has no proposal to extend the jurisdiction of Kurukshetra University to the entire State.

A. R. C.'s Report on Personnel Administration

*430. SHRI HEM RAJ :
SHRI HIMATSINGKA :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 1591 on the 9th May, 1969 and state :

(a) whether the examination of the Administrative Reforms Commission Report on Personnel Administration has been completed ; and

(b) if so, which of the recommendations have been accepted for implementation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Not Yet Sir.

(b) Does not arise.

Purchase of Anglo-French Supersonic Airliner Concord by Air India

*431. SHRI SITARAM KESRI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Air India is one of the sixteen Airlines from ten countries who have opted for the purchase of Anglo-French Super sonic Airliner Concord ;